

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016**  
**APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016**  
**APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016**  
**APPEAL NO. 122 OF 2016 & IA NO. 278 OF 2016**

**Dated: 1<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.NO. 54 of 2016 & IA No. 140 of 2016**

**Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup  
Mr. Avinash Rathi  
Mr. Girish Gupta (Rep.) for CPSTCL

Counsel for the Respondent(s) : -

**Appeal No. 41 of 2016 & IA No. 106 of 2016**

**The Superintending Engineer (Operation),  
State Load Despatch Centre, Gujarat ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

**Appeal No. 73 of 2016 & IA No. 180 of 2016**

**State Load Despatch Centre,  
M.P. Power Transmission Corporation Ltd. ... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Paramhans for  
Mr. Ashish Anand Bernad

Mr. Mohan Sahu (Rep.) for SLDC,  
MPPTCL

Counsel for the Respondent(s) : Mr. Nimesh KumarJha for R.4

**A. No. 122 of 2016 & IA No. 278 of 2016**

**Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.Y.Deshmukh

Counsel for the Respondent(s) : -

**ORDER**

List these matters on **07.09.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*